

No. 1187 /2017
Chief Metropolitan Magistrate's
Office, Esplanade, Mumbai
Date : 17/03/2017

To,
All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates,
----- Court, -----,
Mumbai.

Subject :- Approval of Holidays on 04.04.2017 on account of
"Ram Navami" and on 17.08.2017 on account of
"Parsi New Year".....

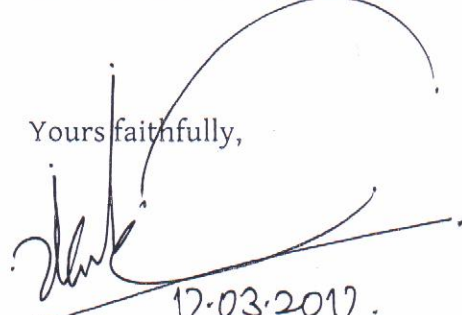
Reference :- 1. The Hon'ble High Court Letter No. X(Gen)-
0202/2017/296, dated 09.03.2017.
2. The Hon'ble High Court Letter No. X(Gen)-
0202/2017/314, dated 15.03.2017.

Sir/Madam,

As per letter referred at Sr. No. 2, Holidays on 04.04.2017 on
account of Ram Navami and on 17.08.2017 on account of "Parsi New Year" are
approved by the Hon'ble High Court. Hence, the Raksha Bandhan on
07.08.2017 and Gauri Visarjan on 31.08.2017 will be treated as working days.

All the Judicial Officers are directed to take note thereof and act
accordingly.

Yours faithfully,



17.03.2017.

(Chakor S. Baviskar)
Chief Metropolitan Magistrate,
Esplanade, Mumbai.